



## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

A copy of  
the order dt. 26.5.98  
given to the  
applicant.

Sub  
27/5

Dharm  
27.05.98  
S.O

Received the copy  
of the order  
dated 26-5-98  
S. C. Behar Narayan Swain  
Applicant

filled up by general category candidates. The petitioner's case is that he has all the requisite qualifications for being selected for the post of EEBPM. He belongs to general category and in the present application his prayer is that in case required number of eligible candidates belonging to ST/OBC/SC do not apply in response to the said notification at Annexure-1, his case should be considered along with candidature of other general category candidates. In case the petitioner has applied within the last date fixed which is 8.5.1998 and in case requisite number of candidates belonging to ST/OBC/SC categories candidates do not apply in response to notice at Annexure-1, respondents are directed to consider the candidature of the applicant for the post of EDBPM, Tandikul BO. if the same is filled up by general category candidate.

## Hand

With the above direction O.A. is disposed of at the admission stage.

A copy of the  
order dt 26-5-98  
with copy of the  
original application  
sent to all parties  
by regd. post.

Sub  
29/5

Dharm  
29.05.98  
S.O

Hand over a copy of the order to learned  
counsel for the petitioner and copies of the order  
be sent to respondents along with applications.

VICE-CHAIRMAN

26.5.98